

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 01

C.P.(CAA)/66(MB)2024 IN C.A.(CAA)/251(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Tata Steel Limited**

Vs

NA

For Applicant : Sr. Adv. Mr. Zal Andhyarujina a/w Adv. Karan Bhide, Adv.
Kiran Sharma, Adv. Pooja, Adv. Anitro Deb, Adv. Rahul
Dev & Adv. Arjun Amin

Section 230-232 of Companies Act, 2013

ORDER

Heard the Counsel for Applicant in part. **List on 30.04.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

